

GOVERNMENT OF INDIA
MINISTRY OF STEEL

RAJYA SABHA
UNSTARRED QUESTION NO. 793
FOR ANSWER ON 24.07.2026

ENVIRONMENTAL ISSUES IN STEEL SECTOR

793 SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of STEEL be pleased to state:

- (a) whether Government has formulated any comprehensive policy to combat environmental problems of steel plants across the country;
- (b) if so, the details thereof;
- (c) whether Government had undertaken any elaborate study to understand the best practices prevailing in the developed countries before formulating such policy; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

(a)to(d): The initiatives undertaken by the Government to combat environmental problems of steel plants across the country including the study undertaken to understand the challenges and best practices to promote sustainable steel production are as under:-

(i) Ministry of Steel has released the Taxonomy for Green Steel for defining and categorizing the low emission steel.

(ii) Ministry of Steel released a report titled "Greening the Steel Sector in India: Roadmap and Action Plan" on the basis of the recommendations of the 14 Task Forces constituted by this Ministry for this purpose which provides the roadmap for green steel and sustainability, towards net-zero target by 2070. The report is available on Ministry of Steel's website.

(iii) Four pilot projects have been awarded for implementation of pilot projects for use of hydrogen in steel sector under National Green Hydrogen Mission launched by Ministry of New & Renewable Energy.

(iv) National Solar Mission launched by Ministry of New and Renewable Energy in January, 2010 promotes the use of solar energy and also helps to reduce the emission of steel industry.

(v) Ministry of Power has notified Carbon Credit Trading Scheme (CCTS) on 28.06.2023 for regulating Indian Carbon Market across various industrial sectors, which is also applicable to steel plants.

(vi) Ministry of Environment Forest and Climate Change (MoEFCC) has issued Environment (Protection) Act, 1986, Environment (Protection) Rules, 1986, Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981, Environmental Impact Assessment (EIA) Notification, 2006 and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 for regulating environmental impact in industrial sectors, which are also applicable to steel plants.
